

(2)

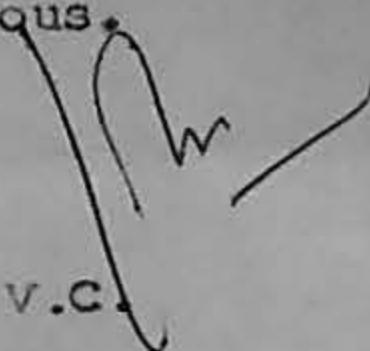
CCP No. 25/06
in
OA No. 889/05

26.4.2006

Hon'ble Mr. Justice Khem Karan, V.C.
Hon'ble Mr. A.K. Singh, A.M.

Shri Sajnu Ram, learned counsel for the applicant has informed that similar contempt petition has already been disposed of by order dated 29.3.2006. So this contempt petition is also dismissed as infructuous.


A.M.


V.C.

RKM/